

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI NO. 60 OF 2020

Violet De Mello ..... Petitioner  
*V e r s u s*  
State of Goa & Ors. .... Respondents

Ms. Caroline Collasso and Mr. Raju Poulekar, Advocates for the Petitioner.  
Mr. G. Nagvenkar, Additional Public Prosecutor for the State-Respondents.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.  
Date : 7<sup>th</sup> October, 2020

P.C.

1. Heard Ms. Collasso, learned Counsel for the petitioner and Mr. G. Nagvenkar, Additional Public Prosecutor for the respondents.
2. We place this matter on 13.10.2020. In the meanwhile, we will obtain necessary information as to why no Magistrate is available at Mapusa.
3. Stand over to 13.10.2020.

M. S. JAWALKAR  
arp/\*

M. S. SONAK, J.